

BUSINESS ADVISORY COMMITTEE**TWELFTH REPORT**

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): I beg to move:

"That this House do agree with the Twelfth Report of the Business Advisory Committee presented to the House on the 1st March, 1978."

MR. DEPUTY-SPEAKER: The question is:

"That this House do agree with the Twelfth Report of the Business Advisory Committee presented to the House on the 1st March, 1978."

The motion was adopted.

14.24 hrs.

EAR DRUMS AND EAR BONES (AUTHORITY FOR USE FOR THERAPEUTIC PURPOSES) BILL*

स्वास्थ्य और परिवार कल्याण मंत्री (श्री राज नारायण) : मैं प्रस्ताव करता हूँ कि मृत व्यक्तियों के कर्णों का चिकित्सीय प्रयोजनों के लिए उपयोग का और उससे संबंधित विषयों का उपबन्ध करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाये ।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the use of ears of deceased persons for therapeutic purposes and for matters connected therewith."

The motion was adopted.

श्री राज नारायण : मैं विधेयक को पुरःस्थापित करता हूँ ।

14.25 hrs.

EYES (AUTHORITY FOR USE FOR THERAPEUTIC PURPOSES) BILL*

स्वास्थ्य और परिवार कल्याण मंत्री (श्री राज नारायण) : मैं प्रस्ताव करता हूँ कि मृत व्यक्तियों के नेत्रों का चिकित्सीय प्रयोजनों के लिए उपयोग का और उससे संबंधित विषयों का उपबन्ध करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाये ।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the use of eyes of deceased persons for therapeutic purposes and for matters connected therewith."

The motion was adopted.

श्री राज नारायण : मैं विधेयक को पुरःस्थापित करता हूँ ।

14.27 hrs.

MATTERS UNDER RULE 377

(i) FIRING AND LOCKOUT IN SWADESHI COTTON MILLS, KANPUR

SHRI SAUGATA ROY (Barrackpore): Sir, Under Rule 377, I wish to draw the attention of the House to the Kanpur massacre which took place on December 6, 1977. The incidents of the massacre were discussed in this House by a Calling Attention Motion on the 7th of December, 1977. And, subsequently, a Citizens' Committee for enquiry into the Kanpur massacre was formed in which Shri Nikhil Chakravarty, Shri A. K. Roy, a Member of this House, and Shri Satish Saberwal were associated. The committee has submitted its report.

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